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C. A. T. Bench, Jaipur

Date of Order	Orders
10.5.2001	<p>Mr. S. Keenan - Counsel for appl. Mr. R. G. Gupta - Counsel for resp.</p> <p>May be listed for final disposal at the stage of admission on 4.7.2001. The interim direction already operating shall continue till the next date.</p> <p><i>dh</i> (N. P. NAWANI) ADMINISTRATIVE MEMBER</p> <p><i>S.K. Agarwal</i> S. K. Agarwal Member (Judicial)</p>
4.7.2001	<p>Mr. Shiv Kumar, counsel for applicant. Mr. R. G. Gupta, counsel for respondents.</p> <p>Learned counsel for applicant submits that no case of the applicant is pending before the Assistant Labour Commissioner, Ajmer, and he has withdrawn his complaint. He has also produced a letter dated 18.5.01, issued by the Assistant Labour Commissioner, Ajmer. The same may be taken on record.</p> <p>Learned counsel for applicant also produced a letter dated 21.9.2000, by which the order dated 3.5.95 has been cancelled.</p> <p>In view of the cancellation of the order dated 3.5.95 (Ann.A/1), the prayer of the applicant for quashing the order dated 3.5.95 has become infructuous. However, the applicant may approach the respondent department for restoration of his position and other consequential benefits; in view of the order dated 3.5.95 cancellation of the order dated 3.5.95. The applicant may make a representation in this regard, which may be decided/disposed of by the respondent department by a reasoned and speaking order.</p> <p>The OA stands disposed of accordingly with no order as to costs.</p> <p><i>dh</i> (A. P. NAGRATH) MEMBER (A)</p> <p><i>S.K. Agarwal</i> (S. K. AGARWAL) MEMBER (J)</p>

Recd. (574)
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17-7-2001
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